

periodical stock taking.

Child Labour

8423. SHRI LALL BABU RAI : Will the Minister of LABOUR be pleased to state :

(a) the number of cases registered against the handloom owners in the country for illegally employing child labour;

(b) the number of raids conducted against carpet exporters with a view to detecting incidents of child labour employed in carpet manufacturing sector; and

(c) the details of action taken in this regard?

THE MINISTER OF LABOUR (SHRI P.A. SANGMA) : (a) to (c). Information is being collected and will be laid on the Table of the House.

[English]

Unemployment in Goa

8424. SHRI HARISH NARAYAN PRABHU ZANTYE : Will the Minister of LABOUR be pleased to state:

(a) the status of unemployment, State-wise, as per records/assessment of the Government particularly with regard to white collar unemployment in Goa;

(b) the targets fixed for employment generation, State-wise for the last three years and actual employment generated and reasons for shortfall, if any;

(c) the effective steps being taken to tackle the growing unemployment amongst educated particularly in Goa; and

(d) the projections of extent of educated unemployment in various States at the end of 8th plan and extent of employment proposed to be provided, particularly in Goa?

THE MINISTER OF LABOUR (SHRI P.A. SANGMA) : (a) to (d). As per estimates made by the Planning Commission, unemployment is provisionally estimated to be 18.7 million at the end of March 1995. Break up of this estimate by educated and uneducated or by States is not available. The Eighth plan envisaged creation of additional employment opportunities of the order of 8.5 million p.a. on an average during the plan period corresponding to an average annual growth rate of the economy of 5.6%. No state-wise targets have been fixed. Additional employment opportunities of the order of 6.3

million per year on an average are estimated to have been created during the period 1992-95. State-wise break of this estimate is not available. The shortfall in employment generation is primarily due to average annual rate of growth of the economy, during the period 1992-95, namely 4.6% being less than that targetted in the plan.

Employment is a thrust area of the 8th Five Year Plan. The plan envisages a strategy for accelerating growth of productive employment opportunities in the country both for educated and uneducated unemployed on the basis of a faster growth of employment, intensive sectors, sub-sectors and activities. In addition to this, Prime Minister's Rozgar Yojana (PMRY) which provide self employment opportunities to the educated unemployed youth is being implemented in all States including Goa.

Projections of the extent of educated unemployed in various States at the end of the 8th plan have not been made by the Planning Commission.

Modernisation of Powerlooms

8425. SHRI A. INDRAKARAN REDDY :
SHRI ARVIND TRIVEDI :

Will the Minister of TEXTILES be pleased to state :

(a) whether the Government have received proposals from various State Governments particularly from Andhra Pradesh and Gujarat for providing financial assistance for modernisation of powerlooms in their States;

(b) if so, the details thereof; and

(c) the action taken by the Union Government thereon?

THE MINISTER OF TEXTILES (SHRI G. VENKAT SWAMY) : (a) No, Sir.

(b) and (c). Do not arise.

[Translation]

Seizure of Gold and Silver

8426. DR. SAKSHIJI : Will the Minister of FINANCE be pleased to state:

(a) the quantity of gold and silver seized during the last six months; and